

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.11.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	Arnav Narain	Priyadarshini Dewan-R1 Rakesh Tulsyan-R2 Prakhar Tandon-IRP

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**By order of Hon’ble Chairperson
-sd/-
Registrar**